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(2024) 05 ITAT CK 0052

Income Tax Appellate Tribunal (Delhi E Bench)

Case No: Income Tax Appeal No. 2967/DEL/2023, 1032, 1033/DEL/2024

Mohammad Junaid APPELLANT

Vs

ITO RESPONDENT

Date of Decision: May 29, 2024

Acts Referred:

• Income Tax Act, 1961 - Section 69, 144, 144B, 250, 272A(1)(d), 271AAC(1)

Hon'ble Judges: S. Rifaur Rahman, (AM); Madhumita Roy, J

Bench: Division Bench

Advocate: Ramsha, Subhra Jyoti Chakroborty **Final Decision:** Allowed/Dismissed/Dismissed

Judgement